

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/141/CHE/2024
NAME OF THE PETITIONER(S) : Ind-Barath Power Gencom Ltd
NAME OF THE RESPONDENTS : Tamilnadu Generation and Distribution
Corporation Ltd
UNDER SECTION : Sec 9 rule 6 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. T Ravichandran for the Petitioner.

Heard.

Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

List the petition for appearance / reply on **12.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)